## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.				M/s. / Mr.	
CP(CAA) No.66/BB/2017	- Await report from ROC and RD		230/232	Curam Software International Pvt. Ltd. & 2 Others	

SL. NO.	NAME (IN CAPITA & PHONE NUMB	•	REPRESENTATI	ON TO WHOM	SIGNATURE
1 -	Ajai. P. J CPJ L	Dhnson	For P	etitioneu	bgoy
	Pagmad		tar	0-L	TRUL
3)	Prema	Halsi"	1-R	ec	Por

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. She undertakes to file memo of appearance on behalf of ROC & RD. Shri Pramod Kumar, Assistant from O.L office is present. Await reports from ROC, RD & O.L. List it on 19/02/2018.

Member (T)

Member (J)